

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP(C/ACT)/10/KOB/2022
SECTION	130(1) C/ACT R/W NCLT RULE 76A
NAME OF PARTIES	GEORGE ITTAN V/S MUNNAR RIDGETREE RESIDENCES PVT LTD & 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW, ABHILASH NEDIYALIL ABRAHAM.
RESPONDENTS ADVOCATE/ PROFESSIONAL	NARAYANAN P POTTY, ROC, P K RAVINDRANATHA MENON, JOSE JOSEPH, KSR & CO COMPANY SECRETARIES LLP.

22 April 2024

ORDER

CP(C/ACT)/10/KOB/2022

Learned Counsel, Mr. Vinay Mathew appears on behalf of the Petitioner through virtual mode. Respondents are represented by Learned Counsel, Mr. Narayanan P Potty, Learned Authorized Representative PCS, K S Ravichandran and Learned Counsel, Mr. Cyriac Tom.

Both sides submits that pleadings are complete in the matter and the matter is ripe for final hearing.

List this matter for **final hearing and disposal** on **31.05.2024**.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)